

over possession would be deleted on receipt of authentic proof of the date of taking over possession by the assessee from the Delhi Development Authority.

Recovery of Arms and Ammunition in Gauhati

2560. SHRI CHINTAMANI JENA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention is drawn to the Hindustan Times dated 7th August, 1981 that police have recovered a sizeable quantity of arms and ammunition in Gauhati (Assam);

(b) whether it is also a fact that some persons were arrested in this regard; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) and (c). According to the Government of Assam, Sub-Inspector of Police incharge of Tulsibari out Post while returning home was seriously injured on July 29, 1981 when some miscreants fired at him pistol shots. A case has been registered in this connection and two persons have been arrested. During search of one of the arrested person's house, a sizeable quantity of explosive and explosive substance including time bomb and materials for preparation of explosive devices were recovered. The case is under investigation.

Ban on Hindi Book 'Kal Vijay'

2561. PROF. NARAIN CHAND PARASHAR : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received the demand of the National

Convention of Buddhists held in April 1981 at New Delhi for imposing a ban on the publication and sale of the Hindi Book 'Kal Vijay' written by Lakshmi Narayan Mishra, for carrying derogatory material about Bhagwan Budha;

(b) if so, the action taken by Government so far; and

(c) if not, the action proposed to be taken by Government and the time by which it would be taken ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) and (c). Under section 95 Cr. P.C. powers of proscription of publications which, with deliberate and malicious intention of outraging the religious feelings of any class of citizens of India, insult or attempt to insult the religion or the religious beliefs of that class vest in the State Government. The matter had therefore, been brought to the notice of the Government of Uttar Pradesh for appropriate action.

Grant of Pension to Indian National Arm Persons

2562. SHRI A. NEELALOHITILADASAN NADAR : Will the Minister of DEFENCE be pleased to state :

(a) the total number of applications from the Indian National Army persons received from 1972 till now for grant of pension;

(b) the number for which pension has been granted and not granted;

(c) the details thereof in which no action has been taken so far; and

(d) the details thereof calendar year-wise ?